

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 46 of 2001

Jabalpur, this the 3rd day of October, 2003

Hon'ble Shri Anand Kumar Bhatt, Administrative Member
Hon'ble Shri G. Shanthappa, Judicial Member

N.K. Gupta, Purchase Officer,
Indore Regional Purchase Unit,
Centre for Advanced Technology,
Department of Atomic Energy,
Indore.

... Applicant

(By Advocate - None)

V e r s u s

1. The Union of India, Through
Secretary, Department of Atomic
Energy, Anushakti Bhavan,
CSM Marg, Mumbai-400039.

2. Director, Purchase & Stores,
Directorate of Purchase & Stores,
V S Bhavan, Anushakti Nagar,
Mumbai - 400094.

... Respondents

(By Advocate - Shri P. Shankaran on behalf of Shri B.d.a.Silva)

O R D E R (Oral)

By Anand Kumar Bhatt, Administrative Member -

Misc. Application No. 1393 of 2003 has been submitted
by Shri Shyamal Mukherjee, learned counsel for the applicant,
withdrawing the Original Application. Permitted. Original
Application is dismissed as withdrawn.

G. Shanthappa
(G. Shanthappa)
Judicial Member

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

"SA"

प्राप्तिकरण सं. अ/ज्ञा..... राज्यपाल, भा.....
प्रतिलिपि अच्छी है।

(1) अधिकारी, राज्यपाल के कार्यालय, जबलपुर
(2) अधिकारी, राज्यपाल के कार्यालय
(3) अधिकारी, राज्यपाल के कार्यालय
(4) अधिकारी, राज्यपाल के कार्यालय

सूचना द्वारा अंदरूनी द्वारा दिया गया है।

S. Mukherjee, ADC
B. da Silva, ADC
7-10-03

*Issued
11/10/03*

7-10-03